

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 117
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 24.02.2020

Coram:

DR. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Abhinav Vashisth, Sr. Adv. with Mr. Shantanu Chaturvedi, Ms. Priya Singh, Ms. Charu Bansal, Advs.

For the applicant

Ms. Purni Marwaha Gupta, Ms. Adya Shree Dutta Ms. Aarushi Tiku Mr. Arvind Kumar Gupta, Ms. Henna George, Advs. in CA-2637/19, 2485/2019 & 825/2020.

Mr. Sandeep Bajaj, Mr. Soayib Qureshi, Mr. Aditi Pundhir, Advs. in CA-No. 894/2020.

ORDER

IA-2637(PB)/2019 & 2485(PB)/2019:-

Mr. Abhinav Vashishth, learned senior counsel for the monitoring professional states that the reply filed in IA-2485(PB)/2019 shall be adopted in IA-2637(PB)/2019.

Let a copy of the application be served to the new management of the corporate debtor through their counsel.

Reply, if any, be filed before the adjourn date.

List on 24.03.2020.

IA-825(PB)/2020:-



Notice of the application has accepted by the counsel for the monitoring professional.

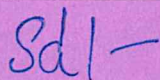
Let notice of the application be also issued to the new management of the corporate debtor for 24.03.2020.

Process dasti as well as through other processes.

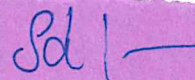
List on 24.03.2020

IA-894(PB)/2020:-

Heard. Order reserved.

A purple rectangular stamp with the handwritten signature "Sd/-" in blue ink.

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

A purple rectangular stamp with the handwritten signature "Sd/-" in blue ink.

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

24.02.2020
Aarti Makker